

DIVISION BENCH
COURT - II

S-18

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/802(KB)2019
IA(I.B.C)/1406(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	SHIV LALIT BARTER PVT.LTD. VS DEV R. NIL DESIGNS PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Sneh Maheswari,] Liquidator

ORDER

1. Ld. Counsel for Liquidator present.

2. **IA(I.B.C)/1406(KB)2024:**

- a) This application has been filed by the Liquidator to place on record the 1st Progress Report which is placed at Pages No. 22 onwards. This application is supported by an affidavit which is placed at Pages No. 10 to 12. The 1st Progress Report is taken on record and accordingly, this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**